

IN THE CENTRAL ADMINISTRATIVE TRIBUNA: HYDERABAD BENCH

AT HYDERABAD

OA NO. 1059/96  
OASR. 3061/96

dt. 11-12-96

Between

1. D. Ramakrishna  
2. Mrs Indravathy

: Applicant

and

1. Supdt. Telegraph Traffic Divn.  
Rajahmundry

2. Chief General Manager  
Telecom, AP Circle  
Doorsanchar Bhavan  
Hyderabad

3. The Director General  
Dept. of Telecommunications  
New Delhi

: Respondents

Counsel for the applicants

: K. Venkateswara Rao  
Advocate

Counsel for the respondents

: N.R. Devaraj  
Senior CGSC

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.) *DR.*

OA 1459/96

OASR. 3061/96

dt. 11-12-1996

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Order

Oral order (per Hon. Mr. H. Rajendra Prasad, Member (A)

Mr. K. Venkateswara Rao for the applicants.

Mr. ~~N.R. Devaraj~~, ~~Senior CGSC~~ for the respondents.

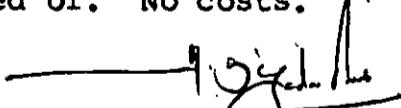
1. MA.858/96 has already been disposed of with the grant of permission to the petitioners to file a joint OA.

2. Mr. ~~N.R. Devaraj~~ submitted that the respondents would like to file a reply in MA.857/96.

3. At this stage a representative of the Department, who was present in the Court and is duly authorised in this regard, mentioned that the respondents are willing to allow the reliefs claimed by the present applicants in terms of the judgement in OA.312/95 disposed on 15-3-1995.

4. It is, therefore, directed that the applicants be granted the necessary relief as prayed for by them within a period of three months from the date of communication of this order, in terms of the directions contained in the order passed by this Tribunal on 15-3-96 in OA.312/95.

5. The OA is thus disposed of. No costs.

  
(H. Rajendra Prasad)  
Member (Admn.)

Dated : December 11, 96  
Dated in Open Court

  
Deputy Registrar (cc)

sk

O.A. 1459/96

To

1. The Superintendent Telegraph Traffic Division,  
Rajahmundry.
2. The Chief General Manager,  
Telecom, AP Circle, Doorsanchar Bhavan,  
Hyderabad.
3. The Director General, Dept.of Telecommunications,  
New Delhi.
4. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.
5. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.
8. One copy to Hon'ble Mr.H.Rajendraprasad, Member(A) CAT.Hyd.

pvm.

21/1/97

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TYED BY

CHECHED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD  
MEMBER(ADMN)

Dated: 11 - 12 - 1999

ORDER ~~JUDGMENT~~

M.A./R.A/C.A. No.

in  
O.A.No. 1459/96

T.S.No. (W.P. )

Amitted and Interim Directions  
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm.

